

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2402  
TO BE ANSWERED ON 09.05.2016**

**REVIEW OF EPF SCHEME**

**2402. ADV. CHINTAMAN NAVASHA WANAGA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has undertaken any review/proposes to review the Employees Provident Fund Scheme;**
- (b) if so, the details and the findings thereof along with the follow-up action taken thereon;**
- (c) whether the Government has received any representations/proposals from various quarters in this regard; and**
- (d) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): Review of Employees' Provident Funds (EPF) Scheme, 1952 is an ongoing process based on the changing socio-economic scenario.**

**(c) & (d): Representations from various quarters/stakeholders are received for review/amendment of EPF Scheme, 1952. The suggestions so received are considered while carrying out amendment to the Scheme.**

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